

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NOIDA SOFTWARE TECHNOLOGY PARK LIMITED

S. N.	Particulars	Details
1.	Name of Corporate Debtor	Noida Software Technology Park Limited
2.	Date of Incorporation of Corporate Debtor	08/03/1999
3.	Authority under which Corporate Debtor is incorporated/ registered	ROC - Delhi
4.	Corporate Identity Number of Corporate Debtor	U72200DL1999PLC098726
5.	Address of the registered Office and principal office (if any) of Corporate Debtor	Reg. Office: Scinda Villa Sarojini Nagar, New Delhi 110023 Site Office: B-22-25 Pocket C, Suraj Pur Industrial Area Greater Noida
6.	Date of Closure of Insolvency Resolution Process	February 01, 2020
7.	Liquidation Commencement Date of Corporate Debtor	September 04, 2020 (Order received on September 09, 2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Alok Kumar Agarwal Registration Number: IBBI/IPA-001/IP-P00059/2017-2018/10137
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 605, Suncity Business Tower, Golf Course Road, Sector-54, Gurgaon, Haryana-122002 Email: alok@insolvencyservices.in Telephone No: 0120-4729415
10.	Address and e-mail to be used for correspondence with the liquidator	Address: C-100, Sector-2, Noida, Uttar Pradesh-201301 Email ID: nstpl@ascgroup.in
11.	Last Date for Submission of Claims	October 08, 2020

1. Notice is hereby given that the Hon'ble National Company Law Tribunal (Principal Bench) has ordered the commencement of liquidation of the Noida Software Technology Park Limited on September 04, 2020.
2. The stakeholders of Noida Software Technology Park Limited are hereby called upon to submit a proof of their claims, on or before October 08, 2020, to the liquidator at the address mentioned against item 10.
3. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
4. The claims may be submitted in their specified forms. Form C- Operational Creditor (other than Workman or employee); Form D- Financial Creditor; Form E- Workmen & Employees; Form F- Authorized Representative of Workmen/ Employees; Form G- Other Stakeholders. Copy of the above forms can be downloaded from <https://ibbi.gov.in/home/downloads>
5. Submission of false or misleading proofs of claim shall attract penalties.



Alok Kumar Agarwal
(Insolvency Professional)
Reg. No.: IBBI/IPA-001/IP-P00059/2017-2018/10137
E-mail id: alok@insolvencyservices.in
Ph. No.: 0124-4245110/111
Address: 605, Suncity Business Tower, Golf Course Road

Alok Kumar Agarwal
Liquidator for Noida Software Technology Park Ltd
IBBI Reg. No.: IBBI/IPA-001/IP-P00059/2017-2018/10137

Address: 605, Suncity Business Tower, Golf Course Road,
Sector 54, Gurgaon, Haryana-122002, India

Date: September 11, 2020